

ITEM NO.502

COURT NO.5

SECTION XV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2634/2013

TEJ PRAKASH PATHAK & ORS.

Appellant(s)

VERSUS

RAJASTHAN HIGH COURT & ORS.

Respondent(s)

WITH

W.P.(C) No. 165/2017 (X)  
( FOR CLARIFICATION/DIRECTION ON IA 132815/2021)

SLP(C) No. 21592/2013 (XIV)  
(IA No. 2/2013 - PERMISSION TO FILE ANNEXURES)

SLP(C) No. 29275/2013 (XIV)

W.P.(C) No. 294/2015 (X)  
(IA No. 4/2017 - DISPENSING WITH SERVICE OF NOTICE)

W.P.(C) No. 229/2017 (X)  
(FOR EARLY HEARING APPLICATION ON IA 95246/2018 FOR EARLY HEARING  
APPLICATION ON IA 102021/2021)

W.P.(C) No. 379/2017 (X)  
(FOR EARLY HEARING APPLICATION ON IA 102102/2021)

W.P.(C) No. 618/2017 (X)  
(IA FOR EARLY HEARING APPLICATION ON IA 100975/2020)

SLP(C) No. 4999/2018 (XV)

C.A. No. 2636/2013 (XV)

C.A. No. 2635/2013 (XV)

SLP(C) No. 31763/2013 (XIV)  
(IA No. 1/2013 - CONDONATION OF DELAY IN FILING)

W.P.(C) No. 421/2016 (X)  
(FOR ON IA 1/2016)

W.P.(C) No. 232/2017 (X)  
(FOR EARLY HEARING APPLICATION ON IA 108282/2019)

Date : 06-09-2022 These matters were called on for hearing today.

**CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE  
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HON'BLE MR. JUSTICE SURYA KANT  
HON'BLE MR. JUSTICE M.M. SUNDRESH  
HON'BLE MR. JUSTICE SUDHANSHU DHULIA**

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UPON hearing the counsel the Court made the following  
O R D E R

Let the matters be listed on 13.09.2022.

Let writ petition (C) No. 735 of 2021 also be listed along  
with these matters.

Learned counsel for the parties shall file their written notes  
of submissions on or before 09.09.2022.

(GULSHAN KUMAR ARORA)  
AR-CUM-PS

(MATHEW ABRAHAM)  
COURT MASTER (NSH)